

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:539  
ANSWERED ON:22.05.2006  
MODERNISATION OF CONSUMER FORA  
Shiwankar Shri Maha Deo Rao;Yadav Shri Kailash Nath Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Planning Commission has approved a Rs.300 crore scheme for modernization of consumer fora during the remaining part of the Tenth Five Year Plan;
- (b) if so, the details thereof indicating the facilities proposed to be provided under the said scheme; and
- (c) the manner in which the said fund is proposed to be spent alongwith the State-wise allocation thereof?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 539 FOR 22/05/2006 REGARDING MODERNISATION OF CONSUMER FORA

(a): No Sir. The Planning Commission has allocated the following amounts to different schemes for upgrading the facilities and modernization of consumer fora during the remaining part of the Tenth Five Year Plan:

Sl. No.	Name of the Scheme during 2006-07 (in Crores of Rupees)	Amount Allocated
1.	Integrated Project on Consumer Protection	46.00
2.	Computerisation and Computer Networking of Consumer Fora	20.00
3.	Construction of National Commission Building	03.50

(b) to (c): The details of the above schemes are as under:

(i) Integrated Project on Consumer Protection This scheme has been formulated to provide financial assistance to the States/UTs to supplement their efforts in strengthening the consumer fora by filling in gaps in infrastructure for which a provision of Rs. 46 crores has been made in the budget of 2006-07. The amount to be disbursed to each State/UT for this purpose would be decided on the basis of benchmark of minimum facilities for each District Forum and State Commission. The details of the scheme are in the process of finalisation in consultation with Ministry of Finance.

(ii) Computerisation and Computer Networking of Consumer Fora This scheme involving an expenditure of Rs. 48.64 crores was launched in 2004-2005. The scheme is being implemented through the National Informatics Centre

(NIC) on a turn key basis. It aims to provide IT solutions to achieve e-governance, transparency and efficiency in the working of the consumer fora for time bound delivery of redressal of consumer grievances. Rs. 20.00 crores has been provided for this scheme for the year 2006-07.

(iii) Construction of National Commission Building The scheme of construction of the building of the National Consumer Disputes Redressal Commission was sanctioned in 2003-04 at a total cost of Rs. 11.00 crores. The building is to be constructed by the Central Public Works Department (CPWD). The provision for this scheme in 2006-07 is Rs.3.50 crores.